POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 TO THE PUBLIC SHAREHOLDERS OF

UV BOARDS LIMITED

(THE "TARGET COMPANY") (CIN - L65910TN1988PLC016616)

Registered Office: - 572, Anna Salai, Teynampet, Chennai - 600 018.

Tel No: 044- 2836 1117; Fax No: 044- 2836 1117 Email: uvboards@yahoo.com Website: www.uvboards.in

Open Offer for Acquisition of 3,20,43,141 (Three Crores Twenty Lakhs Forty Three Thousand One Hundred Forty One) Equity Shares from Public Shareholders of UV Boards Limited by Uniply Industries Limited.

This Post Offer Advertisement is being issued by D & A Financial Services (P) Limited (the "Manager to the Offer"), for and on behalf of M/s Uniply Industries Limited (Hereinafter referred to as "Acquirer") in connection with the offer made by the Acquirer in compliance to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Tuesday, August 22, 2017 in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Mumbai Lakshadweep (Marathi-Mumbai Edition) and Malai Sudhar (Tamil-Chennai Edition).

1. Name of the Target Company : UV Boards Limited

Name of Acquirer
 M/s Uniply Industries Limited
 Name of Manager to the Offer
 D & A Financial Services (P) Limited
 Name of Registrar to the Offer
 Bigshare Services Private Limited

Offer Details:

a) Date of Opening of the Offer
b) Date of Closure of the Offer
c) Wednesday, November 08, 2017
d) Last Date of Payment of Consideration
e) Wednesday, November 22, 2017

7. Details of the Acquisition:

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S.No.	Item	Proposed in the Offer Document		Actual	
7.1	Offer Price	Rs. 25		Rs. 25	
7.2	Aggregate Number of Shares Tendered	3,20,43,141*		32,161	
7.3	Aggregate Number of Shares Accepted	3,20,43,141*		32,161	
7.4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs. 80,10,78,525		Rs. 8,04,025	
7.5	Shareholding of the Acquirer before	No. of Shares	%	No. of Shares	%#
	Agreements/Public Announcement.	13,39,198	8.79	13,39,198	1.09
7.6	Shares acquired by way of Agreements	No. of Shares	%#	No. of Shares	%#
		4,44,00,000	36.03	4,44,00,000	36.29
7.7	Shares Acquired by way of Open Offer	No. of Shares	%#	No. of Shares	%#
		3,20,43,141*	26.00	32,161	0.03
7.8	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
7.9	Post Offer Shareholding of Acquirer	No. of Shares	%#	No. of Shares	%#
	(7.5+7.6+7.7+7.8)	7,77,82,339	63.11%	4,57,71,359	37.41%
7.10	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		13903652 (91.21%)	45460511 (36.89%)	13903652 (91.21%)	76571491 (62.59%)

Note:

Note: * Assuming full acceptance in the Offer.

Percentage of post preferential issue share capital.

A copy of this Post Offer Public Announcement would also be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and at the registered office of the Target Company.

Capitalized terms used in the advertisement, but not defined, shall have the same meaning assigned to them in the Letter of Offer dated October 14, 2017.

The Board of Directors of the Acquirer i.e. Uniply Industries Limited having its registered office situated at 572, Anna Salai, Teynampet, Chennai-600018 accepts full responsibility for the information contained in this Post Offer Advertisement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of Acquirer

D & A Financial Services (P) Limited

A-304, Dalamal Tower, Free Press Journal Marg, Nariman Point. Mumbai 400 021

Tel No.: 022-6747 8992; Fax No.: 022-6747 8995

Email:balakrishnan.iyer@dnafinserv.com Contact Person: Mr. Balakrishnan Iyer



Place: Mumbai Date: November 27, 2017